

NOTES OF THE REGISTRY

Counter filed Copy not served.

Bench

12/1/01

- 1) Copy of Counter not served.
2) Appearance & Counter by R.5 not filed.

Bench

21/9/01

- 1) Rejoinder to the Counter of R.1 to 4 not filed.
2) Appearance & Counter by A.5 not filed.

Bench

2/11/01

- Rejoinder to the Counter of R.1 to 4 not filed.
1) Appearance & Counter by R.5 not filed.

Bench

3/12/01

- 1) Rejoinder to the Counter of R.1 to 4 not filed.
2) Appearance & Counter by R.5 not filed.

Bench

3/1/02

ORDERS OF THE TRIBUNAL

09. 01. 02

As referred by learned Sr. CGSC, copy of Counter has been served on 13.09.01. Four weeks more time is allowed to file rejoinder. Respondent no. 5 is also allowed four weeks more time to file Counter. Adjourned to 12.02.02.

Vijay
vice-chapman
H/1

10. 12. 2. 02

Rejoinders not yet filed. Right to file the same stands forfeited. Similarly Respondent 5's right to file Counter ^{also} stands forfeited. List it to 21.2.02 for final disposal at the admission stage.

Dr
Member (A)

Y. S.
Member (J)

11. 21. 2. 02

On an application made by Shri S.N. Kamungo on behalf of the applicant, the O.A. is allowed to be withdrawn. The same is, therefore, dismissed as withdrawn.

Shri A.H. Bose, learned Sr. St. Counsel is present and heard.

S.
Member (A)

Y. S.
Member (J)